Annexure-2
Name of the corporate debtor: Manthan Broadband Services Private Limited; Date of commencement of CIRP: 18.9.2019; List of creditors as on: 18.03.2021
List of unsecured financial creditors belonging to any class of creditors

| Sl. No. | Name of | Identification | Details of claim | | Details of claim admitted | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if |
|---------|----------|----------------|------------------|-------------------|--------------------------------|--------------------|-----------------------------------|--------------|-----------------------------------|---|--|-----------------------|-----------------------------|-------------|
| | creditor | No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | 10.000 70.00 | % of voting share in CoC | contingent claim | any mutual dues, that may be set- off | claim not admitted | claim under verification | any |
| | | | | | | | NIL | | | VI. 10 - 10 - 10 - 10 - 10 - 10 - 10 - 10 | | | | |

Inder Veno

KULDEEP VERMA

IP Registration No.
IBBI/IPA-001/IP-P00014/2016-2017/10038
Resolution Professional
Manthan Broadband Services
Private Limited